

**LOK SABHA
STARRED QUESTION NO. 232
TO BE ANSWERED ON 12TH MARCH, 2018**

LOSS INCURRED BY OIL COMPANIES

†*232. **SHRI SADASHIV LOKHANDE:**

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount of loss incurred by the Government and each petroleum company due to increase in the prices of petroleum during the last three years and the current year, year-wise; and

(b) the subsidy on kerosene and LPG provided by the Government during the said period, product-wise?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) & (b): A statement is laid on the Table of the House.

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Statement referred to in reply to parts (a) & (b) of the Lok Sabha Starred Question No.232 asked by Shri Sadashiv Lokhande to be answered on 12th March, 2018 regarding “Loss incurred by oil companies”.

(a) The Profit after Tax (PAT) of the PSU Oil Marketing companies (OMCs) for the last three years and current year is given as under:-

(Rs. Crore)				
Companies	2014-15	2015-16	2016-17	2017-18 (Apr- Dec),
Profit After Tax				
IOC	5,273	10,399	19,106	16,128
HPC	2,733	3,863	6,209	4,609
BPC	5,085	7,432	8,039	5,246

(b): The prices of petrol and diesel have been made market determined by the Government effective 26th June, 2010 and 19th October, 2014 respectively and since then their prices are being decided by the OMCs in line with the changes in the international market prices. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene.

The year-wise subsidy/ under-recovery on Subsidized Domestic LPG and of PDS Kerosene for the last three years and the current year is given as under:

(Rs. Crore)				
Particulars	2014-15	2015-16	2016-17	Apr-Dec' 17
PDS Kerosene #	24804	11496	8455	3275
Domestic LPG #	40569	16074	14566	14,172
# Includes Subsidy under “PDS Kerosene and Domestic LPG Subsidy Scheme, 2002” & “Freight Subsidy (For Far-Flung Areas) Scheme, 2002” on payment basis				

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